

DIVISION BENCH  
COURT - I

**O-211**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/405(KB)2017  
IA(COMPANIES.ACT)/42(KB)2023, IA(COMPANIES.ACT)/118(KB)2022,  
COMP.APPL/122(KB)2018, COMP.APPL/477(KB)2017,  
COMP.APPL/449(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	KISHORE KEJRIWAL & ANR VS GOLD SILVER ARTS PVT LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Mr. Sakya Sen, Adv. : For Petitioner  
Mr. Sunil Gupta, Adv.  
Mr. Ram Maroo, Adv.

Mr. Rishav Banerjee, Adv. : For Respondent  
Ms. Perna Shaha, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter for arguments on **27/6/2024** at 4:00 PM.
3. Both the parties to keep brief note of dates and events ready. Parties shall also come prepared with the issues to be addressed in this petition.

**Balraj Joshi**  
Member (Technical)

**Rohit Kapoor**  
Member (Judicial)